

(b) if not, whether Government propose to take any steps in the matter?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) Yes, Sir A sum of Rs. 3,000 has since been provided by the Tripura Administration for providing legal assistance to Scheduled Castes and Scheduled Tribes for the year 1958-59. There is no provision for giving legal aid to Other Backward Classes under the Schemes for the welfare of Backward Classes.

(b) Does not arise.

University Education

*360. {
 Shri Ram Krishan:
 Shri Ajit Singh Sarhadi:
 Shri R. S. Tiwari:
 Shri Mahanty:
 Shri Subodh Hansda:
 Shri S C Samanta:
 Shri Subiman Ghose:

Will the Minister of Education be pleased to refer to the reply given to Starred Question No 1171 on the 18th December, 1958 and state:

(a) at what stage is the proposal to keep out those students from joining universities, who are not properly fitted and have no real intellectual keenness and

(b) whether any alternative course is being suggested for those students who would not be admitted to Universities?

The Minister of Education (Dr. K. L. Shrimall): (a) and (b) The University Grants Commission are still engaged in collecting the necessary data from the Universities. The matter will be considered by the Commission after replies are received from all the Universities and with reference to the recommendations of the Man-Power Committee of the Planning Commission

Salaries of Teachers in Delhi Schools

*361. {
 Shri Vidya Charan Shukla:
 Shri Ram Krishan:
 Shri D. C. Sharma:
 Shri Vajpayee:
 Shri Assar:
 Shri Vasudevan Nair:

Will the Minister of Education be pleased to state:

(a) whether the Delhi State Teachers' Association have represented to Government with respect to the non-payments of salaries of several months to a number of teachers in the aided schools of Delhi;

(b) if so, the reasons for delay in payment of the salaries, and

(c) the action taken in the matter?

The Minister of Education (Dr. K. L. Shrimall): (a) Yes, Sir

(b) Due mainly to poor financial resources of private managements to meet their share of the recurring expenditure.

(c) To give financial relief to private school managements it has been decided to release grants-in-aid to private aided schools quarterly in advance without insisting on the condition of pre disbursement of salaries. This procedure, it is hoped, will enable the school managements to pay the salaries of the teachers regularly.

Youth Hostels

*362. **Shri Panigrahi:** Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No 2102 on the 18th December, 1958 and state

(a) whether any further grants have been given to State Governments for constructing youth hostels, and

(b) if so, the amount given to each State?

The Minister of Education (Dr. K. L. Shrimall): (a) No, Sir

(b) Does not arise